of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. L.T. 2856/15/10]

- (b) Twenty-fifth Annual Report and Accounts of Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (c) Review by Government on the working of the above Corporations.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 2857/15/10]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Tourism) and the India Tourism Development Corporation Limited (ITDC), for the year 2010-11. [Placed in Library. See No. L.T. 2858/15/10]

Notification of the Ministry of Communication and Information Technology

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री सचिन पायलट) : महोदय, मैं भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की उप-धारा 37 के अधीन भारतीय दूरसंचार विनियामक प्राधिकरण (अधिकारियों और कर्मचारियों की नियुक्ति) (दसवां संशोधन) विनियम, 2010 को प्रकाशित करने वाली संचार और सूचना प्रौद्योगिकी मंत्रालय (दूरसंचार विभाग) की अधिसूचना फा.सं.5-4/2000-प्र. एवं का., दिनांक 14 जुलाई, 2010 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं। [Placed in Library. See No. L.T. 2870/15/10]

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI A.A. JINNAH (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2009-10):-

- (i) Tenth Report on Action Taken by the Government on the recommendations contained in the Second Report of the Committee (Fifteenth Lok Sabha) on 'Demands for Grants (2009-10)' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers); and
- (ii) Eleventh Report on Action Taken by the Government on the recommendations contained in the Fourth Report of the Committee (Fifteenth Lok Sabha) on 'Demands for Grants (2009-10)' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution (2009-10):-

- (i) Sixth Report on Action Taken by the Government on the observations/recommendations contained in the Second Report of the Committee (Fifteenth Lok Sabha) on 'Demands for Grants (2009-10)' of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution); and
- (ii) Seventh Report on Action Taken by the Government on the observations/recommendations contained in the Third Report of the Committee (Fifteenth Lok Sabha) on 'Demands for Grants (2009-10)' of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs).

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform Members that a letter has been received from Shri Mangala Kisan, stating that he is unable to attend the House due to the sad demise of his younger